

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 763 of 2020**

**IN THE MATTER OF:**

**Mazda Agencies**

**...Appellant.**

**Versus**

**Hemant Plastics & Chemicals Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. M.S.V. Sankar and Mr. Pavan S Godiawala,  
Advocates.**

**For Respondent: None**

**ORDER**  
**(Virtual Mode)**

**12.01.2021** Due to paucity of time, the matter could not be taken up.

Let the matter be fixed 'For Hearing' on **03<sup>rd</sup> February, 2021.**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

SC/Kam.